

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 5418  
TO BE ANSWERED ON 05/04/2022**

**COMPLAINTS REGISTERED BY BCCC**

**5418. SHRIMATI APARAJITA SARANGI:**

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) the details and the number of complaints registered with the Broadcasting Content Complaints Council (BCCC) during the last five years, State-wise;
- (b) whether the Government has received complaints pertaining to gender-discriminatory content, superstition/ black magic content, hate speech, wrong legal stance, wrong culture depiction, blasphemy among others;
- (c) if so, the number of complaints received during the said period under each of the aforementioned heads;
- (d) whether the BCCC takes action against the serials/programmes against which the complaint is registered and if so, the details thereof and the types of actions taken thereon;
- (e) the details for the process followed by BCCC after a complaint is registered and average time taken to resolve the grievances; and
- (f) whether any serial/programme has been discontinued by BCCC based on complaints received from the viewers during the said period and if so, the details thereof?

**ANSWER**

**MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS, (SHRI ANURAG SINGH THAKUR)**

**(a) to (f): Cable Television Networks (Regulation) Act, 1995 and the rules framed thereunder provide that all programmes telecast on private satellite TV channels shall adhere to the Programme Code,**

**which inter alia provides for a wide range of guiding principles for content that can be carried by them, including on content relating to superstition or blind belief, incitement to violence, maintenance of law and order, attack on religions or communities, visuals or words contemptuous of religious groups etc. Appropriate action is taken for violation of the Programme Code.**

**The Broadcasting Content Complaints Council (BCCC) is a non-Governmental Body constituted by Indian Broadcasting Federation (IBF) as a not-for-profit industry association and does not function under the Government.**

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